

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No.264/09 Alongwith
Misc.Application No. 180/09

Jodhpur, this the 08th day of January, 2013

CORAM

**HON'BLE MR. JUSTICE K.C. JOSHI, JUDICIAL MEMBER
HON'BLE Mr. B.K.SINHA, ADMINISTRATIVE MEMBER**

1. Gajendra Kumar Mishra S/o Shri Pyarelalji, aged about 52 years, resident of C/o Shri Ranjit Singh Sankhla , New Ambika Colony, Plot No. 9, Behind Mahaveer Talkies, Abu Road, (Raj), presently working as TTE, North West Railway, Abu Road.
2. Rakesh Agarwal S/o Shri Haridaya Prakashji Mittal, aged about 44 years, resident of C/o Shri Ranjit Singh Sankhla, New Ambia Colony, Plot No. 9, Behind Mahaveer Talkies, Abu Road, presently working as TTE, North West Railway, Abu Road (Raj).
3. Shri Uma Shankar S/o Shri Tej Singh aged about 57 years, resident of C/o Shri Ranjit Singh Sankhla New Ambika Colony, Plot No. 9, Behind Mahaveer Talkies, Abu Road, presently working as TTE North West Railway, Abu Road (Raj).

: Applicants
(Through Shri Abhisek Sharma for Mr. Kuldeep Mathur Advocate)

Versus

1.The Union of India through the General Manager, North West Railway, Hasanpura, Jaipur (Raj).

2.The Divisional Railway Manager, North Western Railway, Ajmer (Raj).

3.Sohan Lal Meena S/o Shri Harlal TNCR in the Office of Chief Ticket Inspector (CTI), N.W. Railway, Marwar JN.

4.Kamal Kumar Mehra S/o Shri Shankar Lal, Head TTE in the office of the Chief Ticket Inspector (CTI), NW Railway, Ajmer.

5.Bhagirath Singh S/o Shri Ganpat Ram (SC) Head TTE in the office of Chief Ticket Inspector (CTI), NW Railway, Ajmer.

6 Lalit Prakash Bharti S/o Shri O.P. Bharti (SC), Head TC in the office of the Chief Ticket Inspector (CTI), NW Railway, Udaipur.

7.Madan Lal Kotaria S/o Shri Hardeva Kotaria (SC), Head T.C., in the Office of Chief Ticket Inspector (CTI), N.W. Railway, Ajmer.




8. Vimal Chand Gehlot S/o Shri Chandmal (ST), Head TC in the Office of Chief Ticket Inspector (CTI), NW Railway, Ajmer.
 9. Mayank Kumar S/o Shri Sukhram (SC), Head TC in the office of Chief Ticket Inspector (CTI), N.W. Railway, Ajmer.
 10. Indra Prakash Bayala (SC) Head TC in the office of Chief Ticket Inspector (CTI), N.W. Railway, Ajmer.
 11. Shiv Ram Parmar (ST), Head TC in the office of Chief Ticket Inspector (CTI), N.W. Railway, Udaipur.
 12. Dinesh Yadav (SC) Head TC in the office of Chief Ticket Inspector (CTI), N.W. Railway, Ajmer.

: Respondents

(Through Shri Manoj Bhandari, Advocate for R-1 & 2)
(Through Shri S.P.Singh, Advocate for R-7,9,11 & 12)

ORDER (ORAL)

PER JUSTICE K.C.JOSHI :

Heard the learned counsel for the parties.

2. The learned counsel for the official respondents Mr. Manoj Bhandari submits that the present Application is squarely covered by the judgment of the Hon'ble Supreme Court delivered in ***Union of India Vs. Pushpa Rani and Others*** and a Batch, reported in 2008 (9) SCC 242. The Counsel for the applicant also agrees to the legal proposition as pronounced by the Hon'ble Supreme Court in the case of ***Pushpa Rani & Ors.*** Thus, in view of this pronouncement by the Hon'ble Supreme Court, the present Original Application is dismissed.

3. The Misc. Application for condonation of delay is also dismissed as not survive in view of the aforesaid discussion.

4. There is no order as to costs.

[B.K.Sinha]
M(A)

[Justice K.C.Joshi]
M(J)